

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 14TH AUGUST, 2014

No 164 A: The Officers named in Column No.2 are transferred and/ posted as Civil Judge (Senior Division) in the Judgeships to be stationed ordinarily at places as mentioned in Column No.3 of the table in the Chain of transfer mentioned in Column No.4 of the Table given below :-

Sl. No	Name of the officers with designation and present place of posting (with Judgeship).	a) Designation at the station/ b) Place where the officer is to be ordinarily stationed at. c) Name of the Judgeship in which posted/ appointed on transfer.	Chain of Transfer / posting
1	2	3	4
1.	Sri Shatrunjay Kumar Singh, S.D.J.M., Giridih [Under orders of transfer and posting to Dumka as Civil Judge (Senior Division) on promotion]]	a) Civil Judge (Senior Division) b) Ghatshila c) Jamshedpur	Vice Sri Manoj Chandra Jha
2.	Sri Manoj Chandra Jha, Railway Judicial Magistrate, Sahebganj [Under orders of transfer and posting to Ghatshila as Civil Judge (Senior Division) on promotion]]	a) Civil Judge (Senior Division) b) Rajmahal c) Sahebganj	-----
3.	Sri Kaushal Kishore Jha No.2, Civil Judge (Senior Division)-I-cum-ACJM, Daltonganj	a) Civil Judge (Senior Division) b) Daltonganj c) Daltonganj	Vice Sri Sanjay Kumar No. 1

By order of the Court,

Sd/- A. K. Choudhary
Registrar General

Memo No. _____ / Apptt.

Dated Ranchi, the _____

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/- A. K. Choudhary
Registrar General

Memo No. _____ / Apptt.,

Dated Ranchi, the _____

Copy forwarded to the Principal District & Sessions Judges Sahebganj, Jamshedpur, Giridih, Dumka & Daltonganj for information and communication to the Officer concerned with a direction to join their new assignment accordingly.

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14.08.14
R-5

Sd/- A. K. Choudhary
Registrar General

Memo No. 9695-9704/Apptt.

Dated Ranchi, the 19.08.14

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi / the Secretary, Law (Judicial) Department, Govt. of Jharkhand, Ranchi/ the Accountant General (A&E), Jharkhand, Ranchi/ O/o the Registrar General / O/o the Registrar (Vigilance) / Registrar(Administration) / the Registrar (Establishment) / the Central Project Co-ordinator I/c, e-Courts Project and I/c NIC Cell / the Joint Registrar-cum-PPS to Hon'ble the Chief JusticeHigh Court of Jharkhand, Ranchi for information and needful.


Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 14TH AUGUST, 2014

No. 166 A: In exercise of the powers conferred under Sub Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the High Court has been pleased to confer upon the Officers, named in Column No. 2 of the table given below, the powers of a Judicial Magistrate of the 1st Class for the District noted against their names in Column No. 3 of the table.

Further, in exercise of the powers conferred under Sub Section (2) of Section 12 of the Criminal Procedure Code, the Officers named in Column No.2 are also appointed as Additional Chief Judicial Magistrate for the District mentioned against their names and to vest them with all the powers of a Chief Judicial Magistrate under the Criminal Procedure Code, 1973 (Act 2 of 1974), or under any other law for the time being in force as the High Court may direct, which they will exercise only in the District/Subdivision mentioned against their names in Column No.4.

Sl. No.	Name of the Officers with designation and present place of posting.	Name of the District	Name of the Subdivision
1	2	3	4
1.	Sri Shatrunjay Kumar Singh, S.D.J.M., Giridih [Now under orders of transfer and posting to Ghatshila as Civil Judge (Sr. Divn.)]	Jamshedpur	Ghatshila
2.	Sri Manoj Chandra Jha Railway Judicial Magistrate, Sahebganj [Now under orders of transfer and posting to Rajmahal as Civil Judge (Sr. Divn.)]	Sahebganj	Rajmahal
3.	Sri Sanjay Kumar No. I, Civil Judge (Senior Division), Daltonganj	Daltonganj	Daltonganj

By order of the Court,

Sd/- A. K. Choudhary

Registrar General

Dated Ranchi, the 14th August, 2014

Memo No. _____ / Apptt.

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/- A. K. Choudhary

Registrar General

Dated Ranchi, the 14th August, 2014

Memo No. _____ / Apptt.,

Copy forwarded to the Principal District & Sessions Judges, Giridih, Jamshedpur, Sahebganj, Daltonganj & Dumka for information and communication to the Officers concerned.

Sd/- A. K. Choudhary

Registrar General

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14-08-14

Memo No. 9732-46 /Appt.

Dated Ranchi, the 14th August, 2014

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Government of Jharkhand, Ranchi / the Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the O/o the Registrar General, the O/o the Registrar (Vigilance), the Registrar (Administration), the Registrar (Establishment), the Central Project Co-ordinator I/c, e-Courts Project, I/c NIC Cell, the Joint Registrar-cum-PPS to Hon'ble the Chief Justice ...High Court of Jharkhand, Ranchi / Dy. Commissioners and Superintendent of Police of the concerned Districts for information and necessary action.


14.08.14.
Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 14TH AUGUST, 2014

No. 165 A : The Civil Judges (Senior Division) named in Column No. (2) of the table given below are appointed as Civil Judges (Senior Division)-I in the Judgeships to be stationed ordinarily at the places mentioned in column No. (3) of the table.

As indicated in Column No. (4), the Civil Judges (Senior Division)-I is also vested with the powers of a Judge of a Court of Small Causes with the necessary pecuniary and territorial jurisdiction for the trial of suits cognizable by such a Court.

The powers vested as per Column No. (4) should not, however, be exercised by the Officers concerned unless they are published in the Jharkhand Gazette or the District Gazette.

Sl. No.	Name of the Officers with Designation and present place of posting (with judgeship) [UOT/UOP, if any]	a) Designation at the station / new station b) Place where the officer is to be ordinarily stationed at c) Name of the judgeship in which posted / appointed on transfer	Special powers with which the officer is vested at the new station.
(1)	(2)	(3)	(4)
1.	Sri Shatrunjay Kumar Singh, S.D.J.M., Giridih [Now under orders of transfer and posting to Ghatshila as Civil Judge (Sr. Divn.)]	a) Civil Judge (Sr. Division) b) Ghatshila c) Jamshedpur	S.C.C. powers of Rs.1500/- within the local limits of Ghatshila Munsifi
2.	Sri Surendra Sharma, Chief Judicial Magistrate, Khunti	a) Civil Judge (Sr. Division) b) Khunti c) Khunti	S.C.C. powers of Rs.1500/- within the local limits of Khunti Munsifi
3.	Sri Manoj Chandra Jha Railway Judicial Magistrate, Sahebganj [Now under orders of transfer and posting to Rajmahal as Civil Judge (Sr. Divn.)]	a) Civil Judge (Sr. Division) b) Rajmahal c) Sahebganj	XXXXXXXXXXXXXXXXXXXX
4.	Sri Sanjay Kumar No. I, Civil Judge (Senior Division), Daltonganj	a) Civil Judge (Sr. Division) b) Daltonganj c) Daltonganj	S.C.C. powers of Rs.1500/- within the local limits of Daltonganj Munsifi

By order of the Court,

Sd/- A. K. Choudhary
Registrar General

Memo. No. _____ / Apptt.

Dated Ranchi the August, 2014

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/- A. K. Choudhary
Registrar General

Memo No. _____ / Apptt.

Dated Ranchi, the August, 2014

Copy forwarded to the Principal District & Sessions Judges Giridih, Jamshedpur, Khunti, Sahebganj, Dumka & Daltonganj for information and communication to the Officers concerned.

The concerned Principal District & Sessions Judges are requested to see that the notification is published in the District Gazette within the time prescribed as per Court's letter No.7988-8020 dated 11.06.1986.

By order of the Court,

Sd/- A. K. Choudhary

Registrar General

14/08/14
R.G.

Memo No. 9712-25 / Apptt.

Dated Ranchi, the 14th August, 2014

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Government of Jharkhand, Ranchi / the Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / O/o the Registrar General, O/o the Registrar (Vigilance), the Registrar (Administration), the Registrar (Establishment), the Central Project Co-ordinator I/c, e-Courts Project, I/c NIC Cell, the Joint Registrar-cum-PPS to Hon'ble the Chief Justice ...High Court of Jharkhand, Ranchi / the Dy. Commissioners of Jamshedpur, Khunti, Sahebganj & Daltonganj for information and necessary action.

(The Dy. Commissioners are requested to get the notification published in the District Gazette within a fortnight from the receipt of this order).


14.08.2014.
Registrar General

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION

The 14th August, 2014

No. 167 A: In exercise of powers conferred under Sub-section 3 of Section 11 of the Code of Criminal Procedure 1973 (Act 2 of 1974), the Court has been pleased to confer the powers of Judicial Magistrate 1st Class upon Sri Naeem Ansari for the Garhwa District.

Further, in exercise of powers conferred under sub-section 3 (a) of Section 12 of the said Criminal Procedure Code Sri Ansari is also designated as **Sub-Divisional Judicial Magistrates** for the Garhwa Sub-division.

By order of the Court,

Sd/- A. K. Choudhary
Registrar General

Memo No. /Apptt Dated Ranchi the August, 2014

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

Sd/- A. K. Choudhary
Registrar General

Memo No. /Apptt Dated Ranchi the August, 2014.

Copy forwarded to the Central Project Co-ordinator, e-courts Projects and I/c NIC Cell, High Court of Jharkhand, Ranchi with a request to post the same on the official website of the High Court of Jharkhand.

Sd/- A. K. Choudhary
Registrar General

Memo No. 9756-63 /Apptt. Dated Ranchi the 14th August, 2014

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), Bihar, G.E. 5, Doranda, Ranchi / the Registrar (Vigilance) / the Registrar (Administration) / the Registrar (Establishment) / the P.P.S. to the Hon'ble the Chief Justice, High Court of Jharkhand, Ranchi / the Principal District & Sessions Judges, Garhwa for information and (**communication to the Officers concerned**)

(-) For P.D.J..


Registrar General

HIGH COURT OF JHARKHAND

NOTIFICATION

THE 14th August, 2014

No. 168 A: The judicial officers named in Column no. 02 are appointed as Civil Judge (Junior Division), permanent Court in the Judgeship and station mentioned in Column no. 03 of the table given below, in addition to their present assignment.

As mentioned in Column no. 04, the officers concerned are also vested with the powers conferred under sub-section (2) of Section 19 of the Bengal, Agra and Assam Civil Courts Act, 1887 (Act XII of 1887) as amended by the Bengal, Agra and Assam Civil Courts (Jharkhand Amendment) Act, 2002 to try, under the ordinary procedure, the original suits of pecuniary and territorial jurisdiction.

As further mentioned in Column no. 04, the officers concerned are also vested with the powers of a Judge of the Court of Small Causes for the trial of suits cognizable by such a Court with the necessary pecuniary and territorial jurisdiction.

The powers vested in Column no. 04 should not, however, be exercised by the officers concerned unless the same is published in the Jharkhand Gazette or in the District Gazette.

Sl. No.	Name of the officer with designation and present place of posting	a) Designation at the Station b) Place where the officer is to be ordinarily stationed at c) Name of the Judgeship in which posted	Special power with which the officer is vested at the station/new station. a) Under Bengal, Agra & Assam Civil Courts Act (under ordinary procedure) b) Under the Provincial small cause Court's Act, 1987.
01	02	03	04
1.	Sri Nitish Neilesh Sanga, Judge Incharge, Chaibasa	a) Civil Judge (Junior Division) b) Chaibasa c) Chaibasa	a) Rs. 1,00,000/- within the local limits of Chaibasa Munsifi b) S.C.C. powers of Rs.1,000/- within the local limits of Chaibasa Munsifi
2.	Sri Bishwanath Bhagat, Jm-cum-Judge Incharge, Chatra	a) Civil Judge (Junior Division) b) Chatra c) Chatra	a) Rs. 1,00,000/- within the local limits of Chatra Munsif b) S.C.C. powers of Rs.1,000/- within the local limits of Chatra Mnsif
3.	Sri Santosh Anand Prasad, JM-cum-Addl. Civil Judge (Jnior Dvision), Ghatshila	a) Civil Judge (Junior Division) b) Ghatshila c) East Singhbhum	a) Rs. 1,00,000/- within the local limits of Ghatshila Munsif b) S.C.C. powers of Rs.1,000/- within the local limits of Ghatshila Munsif
4.	Sri Rajesh Kumar Singh, SDJM-cum-PM JJ Board, Garhwa	a) Civil Judge (Junior Division) b) Ranchi c) Ranchi	a) Rs. 1,00,000/- within the local limits of Ranchi Munsifi b) S.C.C. powers of Rs.1,000/- within the local limits of Ranchi Munsifi

By order of the Court,

Sd/- A. K. Choudhary
Registrar General

Memo No. _____/Apptt

Dated Ranchi the August, 2014

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

Sd/- A. K. Choudhary
Registrar General

Memo No. _____/Apptt

Dated Ranchi the August, 2014.

Copy forwarded to the Central Project Co-ordinator, e-courts Projects and I/c NIC Cell, High Court of Jharkhand, Ranchi with a request to post the same on the official website of the High Court of Jharkhand.

Sd/- A. K. Choudhary
Registrar General

14.08.14.

Memo No. 9767-79 /Apptt.

Dated Ranchi the 14th August, 2014

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), Bihar, G.E. 5, Doranda, Ranchi / the Registrar (Vigilance) / the Registrar (Administration) / the Registrar (Establishment) / the P.P.S. to the Hon'ble the Chief Justice, High Court of Jharkhand, Ranchi / the concerned Deputy Commissioners/ concerned Principal District and Sessions Judges and Principal Judicial Commissioner, Ranchi for information and (communication to the officer concerned with a direction to take over the charge of new assignment accordingly). [The concerned Deputy Commissioners are requested to get the Notification published in the District Gazette within a fortnight from the receipt of the Notification.]

(-) For P.D.Js and P.J.C. only.

[-] For D.Cs. Only.


Registrar General

HIGH COURT OF JHARKHAND

NOTIFICATION

THE 14th August, 2014.

No. 169 A: The Judicial Officers named in Column No. 2 are designated as Additional Civil Judge (Junior Division) with immediate effect at the places mentioned against their names given in Column No. 3 of the table given below in addition to their present assignment.

Sl. No.	Name of the officer with designation and present place of posting	Name of Judgeship/place
01.	02.	03.
01	Smt. Richa Srivastava, J. M., Dhanbad	Dhanbad
02	Sri Rajiv Tripathi, J. M., Dhanbad	Dhanbad

The concerned Principal District and Sessions Judge, Dhanbad is hereby directed to ensure the transfer of Civil Cases to these courts as per requirement, in terms of the provisions of section 13(2) of the Bengal, Agra and Assam Civil Court's Act, 1887.

By order of the Court,

Sd/- A. K. Choudhary
Registrar General

Memo No. _____/Apptt Dated Ranchi the August, 2014

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

Sd/- A. K. Choudhary
Registrar General

Memo No. _____/Apptt Dated Ranchi the August, 2014

Copy forwarded to the Central Project Co-ordinator, e-courts Projects and I/c NIC Cell, High Court of Jharkhand, Ranchi with a request to post the same on the official website of the High Court of Jharkhand.

Sd/- A. K. Choudhary
Registrar General

Memo No. 9783-91/Apptt. Dated Ranchi the 14th August, 2014

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doranda, Ranchi / the Registrar (Vigilance) / the Registrar (Administration) / the Registrar (Establishment) / the P.P.S. to Hon'ble the Chief Justice, High Court of Jharkhand, Ranchi / the Principal District & Sessions Judge, Dhanbad for information (communication to the Officers concerned) and the Deputy Commissioner, Dhanbad for information and needful

(-) For P.D.J.s


Registrar General

